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**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**AHMEDABAD BENCH**

O.A. No. 49 of 1989  
~~XXXXX~~

DATE OF DECISION 17-8-1993

Shri Om Prakash R. & Ors. Petitioner

Shri D.M. Thakkar Advocate for the Petitioner(s)

Versus

Union of India & Ors. Respondent

Shri B.R. Kyada Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.B. Patel Vice-Chairman

The Hon'ble Mr. V. Radhakrishnan Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No

(8)

S/Shri

1. Om Prakash R.
2. Indra Ram
3. Ram Chandra
4. Pramodkant
5. Bheem Sen
6. Devishanker
7. Govindlal
8. Jitendra Singh
9. Salig Ram
10. Sultan Khan
11. Man Singh
12. Ami Chand
13. Zaffar Hussain
14. A.R. Khan
15. Arjun Singh Deora

All C/o No.5, Bheem Sen,  
Residing at 3.8.4-B, Railway Colony,  
Gandhidham, Kutch.

..... Applicants

Shri D.M. Thakkar

..... Advocate

Versus

1. Union of India through  
The Secretary, M/o Railways,  
Rail Bhavan, New Delhi.
2. The General Manager,  
Western Railway,  
Churchgate, Bombay.
3. The Divisional Rly. Manager (E),  
Western Railway, Ajmer.
4. The Divisional Mechanical Engineer (Diesel),  
Western Railway, Gandhidham.

..... Respondents

Shri B.R. Kyada

..... Advocate

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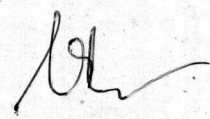
IN


O.A. No.49 of 1989

Date:- 17-8-1993

Per Hon'ble Shri N.B. Patel Vice-Chairman.

Shri Thakkar for the applicants <sup>states</sup> that the applicants have since appeared at the Steam Shunters' Conversion Training course and have successfully completed it and, therefore, the petition has become unfruitful. On that ground, he seeks permission to withdraw this petition. Permission granted. Petition stands disposed of as withdrawn with no order as to costs.

  
( V. Radhakrishnan )  
Member (A)

  
( N.B. Patel )  
Vice-Chairman.